

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/458(KB)2017
COMP.APPL/84(KB)2022, COMP.APPL/394(KB)2017,
COMP.APPL/76(KB)2022, COMP.APPL/22(KB)2023,
IA(COMPANIES.ACT)/101(KB)2023, COMP.APPL/75(KB)2022,
COMP.APPL/908(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST FEBRUARY 2024, 02:30 P.M

IN THE MATTER OF	KANISHKA SETHIA. VS ASPECTIVE COMMODIAL PVT.LTD. & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. S.N. Mookherjee, Sr. Adv.] For the Petitioner
Mr. Dhirendranath Sharma, Adv.]
Ms. Urmila Chakraborty, Adv.]
Mr. S. Chowdhury, Adv.]

Mr. Abhrajit Mitra, Sr. Adv.] For the Respondent
Mr. Shaunak Mitra, Adv.]
Mr. Debayan Sen, Adv.]
Mr. Souradeep Basu, Adv.]

ORDER

1. Learned Senior Counsel for the Petitioner present. Learned Senior Counsel for the Respondent present.
2. **COMP.APPL/84(KB)2022:**
 - a. Pleadings are complete.
 - b. List this matter for arguments before the Special Bench on **13th March, 2024** at **2.30 p.m.**
3. **COMP.APPL/76(KB)2022, COMP.APPL/22(KB)2023, COMP.APPL/75(KB)2022, COMP.APPL/908(KB)2019, COMP.APPL/394(KB)2017 and IA(COMPANIES.ACT)/101(KB)2023:**
 - a. List these matters for arguments before the Special Bench on **13th March, 2024** at **2.30 p.m.**

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)